

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4445
ANSWERED ON:07.09.2012
GROUND HANDLING SERVICES
Singh Shri Pradeep Kumar

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Air India was deprived of undertaking ground handling services in respect of number of domestic and international airlines during each of the last three years and the current year;
- (b) if so, the details thereof along with the number of such domestic and international airlines;
- (c) the total annual income forgone/earned by Air India from this handling;
- (d) whether the Government has prepared any action plan to compensate this loss; and
- (e) if so, the details thereof?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

- (a) and (b): No, Madam. However, some of the airlines terminated their Ground Handling agreements and some others signed such agreements with Air India during the last three years. 11 airlines each in 2009-10 & 2010-11 and 12 airlines in 2011-12 terminated their Ground Handling agreements with Air India. Whereas, 22 airlines in 2009-10, 18 airlines in 2010-11 and 20 airlines in 2011-12 signed new agreements with Air India.
- (c): During the years 2009-10, 2010-11 and 2011-12, Air India has earned Rs.539.13 crores, Rs.455.53 crores and Rs.406.87 crores(subject to Audit)from Ground Handling services.
- (d) & (e): Air India is in the process of hiving off its Ground Handling business through operationalisation of its subsidiary Air India Air Transport Services Limited. This will help in growth of ground handling business as a separate strategic business unit.